

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 3640  
ANSWERED ON 17/12/2024

EXPORT OF MILLETS

3640. DR. D. PURANDESWARI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has implemented any measures to facilitate, promote and encourage the export of millets from the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the current status of millet exports from the country, categorised by States particularly in Andhra Pradesh;
- (d) whether the Government is undertaking efforts to educate people about the benefits of millet consumption, if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken by the Government to penetrate the global market for millets?

ANSWER

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI JITIN PRASADA)

**(a),(b), (d) & (e)** A number of measures have been taken by the Government to facilitate, promote and encourage the export of millets from India. Department of Commerce through APEDA organised Trade Fairs, exhibitions and Millet conclave for awareness, usage and export promotion of millets. Under the International Year of Millets (IYOM 2023), a host of activities were conducted by Department of Commerce through APEDA in close association with Indian Embassies/Missions and Government departments, which included millet themed participation in international trade fairs, sampling events, millet galleries, international buyer seller meets etc. The campaign in print/electronic media for promotion and branding of Indian Millets- Shree Anna in key international markets during prominent trade fairs was also initiated in collaboration with India Brand Equity Foundation.

Further, to promote the exports of millets, assistance is being provided for development of value-added products of millets and start-ups working in the food sector are being mobilized for development and export of value-added products in the Ready-to-Eat (RTE) and Ready-to-Serve (RTS) category of Millets. To facilitate exports of millets and their value-added products, separate HS codes for millets and their value-added products for easy tracing and monitoring of millets exports have been created.

Department of Agriculture and Farmers Welfare (DA&FW) is implementing a Sub-Mission on Nutri-Cereals under National Food Security & Nutrition Mission (NFSNM) in all districts of 28 States & 2 Union Territories viz. Jammu & Kashmir and Ladakh to increase the production & productivity of millets (Shree Anna).

Ministry of Food Processing Industries has been implementing Production Linked Incentive Scheme and one component of the Scheme is for Millet Based Products which is being implemented from FY 2022-23 to FY 2026-27. The objectives of PLI Scheme for Millet Based Products (PLISMBP) are to increase usage of millets in food products and promote its value addition. These objectives are sought to be achieved through incentivising manufacture of selected millet-based products and their sale in domestic and export markets.

(c) India exported 132985 MTs of millets valued at 59 USD million to the global market in the year 2023-24. State wise export figures based on the reporting of the State of origin code by the exporters in the shipping bills, is as below:

<b>India's State Wise Millet Exports</b>			
<b>State</b>	<b>Value</b>		<b>Quantity in MT</b>
	<b>USD Million</b>	<b>Rs. Crore</b>	
Gujarat	20.0	166	46422
Maharashtra	9.2	76	21146
Rajasthan	5.8	48	16185
Telangana	4.9	40	5625
Jharkhand	3.9	33	11108
Andhra Pradesh	2.9	24	7329
Punjab	2.5	21	4040
West Bengal	2.3	19	7230
Karnataka	2.1	17	3518
Tamil Nadu	1.2	10	1233
Other States	4.1	33.6	9148.9
<b>Total</b>	<b>59</b>	<b>489</b>	<b>132985</b>

Source: DGCIS

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